## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:638 ANSWERED ON:26.11.2014 NATIONAL AWARD TO TEACHERS Chaudhary Shri P.P.

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the criteria followed for selection of teachers for grant of National Teacher Award on the 5th of September, every year;
- (b) whether the State Governments possess any right to amend the rules framed for Conferring National awards;
- (c) if so, the conditions under which such amendments can be made;
- (d) if not, whether the Government proposes to take appropriate action with regard to the amendments made by the various States including Rajasthan; and
- (e) if so, the details thereof and if not, the reasons therefor?

## **Answer**

## MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a): (i) As per the guidelines under the National Award to Teachers (NAT) scheme, the conditions of eligibility of teachers for consideration for the awards are as under:

Classroom teachers with at least 15 years regular teaching experience and Headmasters with 20 years of regular teaching experience and who are actually working as teachers/headmasters in recognized primary / middle / high / higher secondary schools only shall be considered. Teachers who are teaching upto Class VIII should be considered in the category of Primary School Teachers and those teaching classes IX-XII, in the category of Secondary School Teachers. For teachers promoting integrated inclusive education the eligibility will stand reduced from 15 years of class room teaching experience to 10 years of service and from 20 years for Headmasters to 15 years. The requisite experience is counted with respect to 31st December of the year preceding the award year.

- (ii) The initial selection is made at the District Level by District Committee and recommends the names to the State level Committee on the basis of the Teachers' record of work. The State Selection Committee, which includes one nominee of the Union Government, scrutinizes and recommend, in order of merit, to the State Government, who shall forward the same to the Union Government along with character certificate of faultless antecedents and absolute integrity duly signed by the Education Secretary. The recommendation of the State Selection Committee shall not be modified by the State Government to substitute names, or to disturb the order of merit recommended by the State Selection Committee.
- (iii) The final selection will be made by the Union Government.
- (iv) The State/UT/Organization wise allocation of awards for the National Award to Teachers is fixed. The total number of awards is 378.
- (b): No Madam.
- (c): Does not arise.
- (d)&(e): No amendments have been received from any State Governments, including State of Rajasthan.